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IT E M No.1- B
(For Judgment)

Court No.4

S E C T I O N XI

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

C I V I L A P P E A L N O. O F 2 0 0 8
(Arising out of S.L. P .(C) No.1 6 3 1 2 / 2 0 0 6)

Ravi Pr a k a s h Agarwal and Ors.

Appellant (s)

V E R S U S

Rajesh Pr a s a d Agarwal and Ors.

Respondent (s)

Date : 2 9 / 0 2 / 2 0 0 8 This Petition was called on for judgment today.

For Appellant (s) Mr. Anis Ahmed Kh an,Adv.

For Respondent(s) Mr. Shrish Ku m a r Misra,Adv.

Hon'ble Dr. Justice Arijit P a s a y a t pronounced
Judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice P. Sathasiva m.

Leave granted. The appeal is disposed of with no order
as to costs in terms of the signed judgment.

(Neena Verm a)
Court Master

(Rames h Chand)
Court Master

Signed Reportable judgment is placed on the file.